GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 389

TO BE ANSWERED ON THE 02^{ND} DECEMBER, 2025/ AGRAHAYANA 11, 1947 (SAKA)

STATUS OF PROJECTS UNDER NDMA AND NDMF

389. SHRI G LAKSHMINARAYANA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the disaster risk management or mitigation-related surveys and studies conducted by the NDMA in Andhra Pradesh, especially Anantapur, during the last five years, along with key findings thereof;
- (b) the number of proposals submitted by the Government of Andhra Pradesh under the National Disaster Mitigation Fund (NDMF) and other NDMA-supported schemes during the last five years;
- (c) the complete details of each proposal submitted by Andhra Pradesh, including the project name, nodal agency, type of disaster addressed, date of submission, estimated cost, current status, date of approval, if applicable and the reasons for any delays in sanction or implementation;
- (d) the total amount of funds sanctioned and disbursed to Andhra Pradesh under NDMA and NDMF during the last five years, year-wise and projectwise; and
- (e) whether the Government intends to expedite funding for any pending disaster mitigation projects and the measures being taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): The primary responsibility for disaster management rests with the State Governments concerned. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support.

To mainstream disaster risk reduction in developmental planning and to adopt an inclusive approach towards risk reduction to ensure sustainability of developmental initiatives and to widen its reach to cover every citizen, NDMA has revised the National Disaster Management Plan (NDMP) in 2019 providing a framework and directives to the stakeholders for all stages of disaster management cycle.

One of the objectives of NDMP is to promote comprehensive surveys on multi-hazard disaster risks and the development of regional disaster risk assessments and maps, including climate change scenarios. NDMA has not conducted any specific disaster risk management or mitigation-related survey and studies in Andhra Pradesh, especially Anantapur, during the last five years.

NDMA is facilitating the State Governments including Andhra Pradesh in preparation of their mitigation projects under National Disaster Mitigation Fund and other NDMA supported schemes. The proposals from the State Government are processed in terms of the provisions contained in the relevant guidelines. The details of proposals submitted by the State of Andhra Pradesh under NDMF is as under:

Programme /Project/ Scheme Date of approval	Total financial outlay Approved by HLC	Total financial outlay Approved for Andhra Pradesh	Approved Central Share from NDMF for Andhra Pradesh	Released / utilized
Urban Flood Risk Mitigation Programme Phase-II [For Visakhapatnam] 30.09.2025	2444.42	222.22	200.00	-
Programme for Catalytic Assistance to 12 most drought prone States [12 States including Andhra Pradesh] 28.01.2025	2022.16	174.70	100.00	50.00
Mitigation Project for Lightning Safety in the 50 most lightning prone districts [10 States including Andhra Pradesh] 28.01.2025	186.78	11.71	9.94	-
The Mitigation Scheme for Forest Fire Risk Management [19 States including Andhra Pradesh] 28.01.2025	818.92	18.48	16.80	-

In addition, the proposals for enhancing coastal resilience for Kakinada Coast and Visakhapatnam Metropolitan Region Development Authority (VMRDA) Region having total financial outlay of Rs. 526 Crore are submitted by the State Government on 21.08.2024 and 07.11.2024.

The State has also submitted a proposal on 10.07.2025 for mitigation measures to alter the river course and mitigate river bank erosion at the Nagavali and Vamsadhara River Mouth in Srikakulam District having total financial outlay of Rs. 98 Crore.

NDMF guidelines dated 28.02.2022 prescribed administrative mechanism for appraisal and approval as well as funding of the mitigation projects / proposal received from the State. The projects / proposals are considered for funding as per the extent provisions of the guidelines. While the first installment of the funds approved for any project/proposal are released expeditiously in consultation with Department of Expenditure, however, any subsequent installment is released to the States on furnishing of Utilization Certificate for 75% of funds released in previous installments.
